

in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) During the period from 1.8.92 to 26.11.92, 3 incidents of bomb blasts have taken place.

(b) 2.

(c) No, Sir.

(d) Does not arise.

[Translation]

Low Cost Sanitation Facilities

1853. SHRI SRIKANTA JENA:
SHRI KHELAN RAMJANGDE

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some towns of Orissa and Madhya Pradesh have been identified for providing low cost sanitation facilities;

(b) if so, the details thereof; and

(c) the efforts made in the towns of Orissa and Madhya Pradesh under the said programme?

THE MINISTER OF STATE FOR URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) and (c). 78 towns in Orissa and 231 towns in Madhya Pradesh have been identified and approved for taking up Integrated Low Cost Sanitation Schemes. Out of these, 56 towns in the State of Orissa and 57 towns in the State of Madhya Pradesh have already been sanctioned by HUDCO as per the following details:-

	Orissa	Madhya Pradesh
No. of Towns	56	57
Project Cost	Rs.10.51 Crs	Rs.9.51 crores
Loan Amount	Rs. 5.41 Crs.	Rs. 4.68 crores
Subsidy	Rs 4.41 Crs.	Rs. 4.10 crores
No. of Units for conversion/construction	47403	63795
Community Toilets	1	0
No. of scavengers to be liberated	789	1869

HUDCO has also sanctioned a number of Basic Sanitation Scheme in these States as detailed below:-

No. of schemes	12	80
Project cost	Rs. 5.66 crs.	Rs. 20.48 crores
Loan Amount	Rs. 2.71 crs.	Rs. 9.99 ⁸ crores.
No. of Units	34473	162602

[English]

Bangladeshi Nationals in Delhi

1854. SHRI V. KRISHNA RAO:
DR. Y.S. RAJASEKHARA
REDDY:
SHRISURYANARAINYADAV:
SHRI SHRAVAN KUMAR
PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Bangladeshi nationals residing in Delhi;

(b) the number of Bangladeshi refugees immigrants repatriated to Bangladesh during the last three years; and

(c) the steps taken/ proposed to be taken for their early repatriation to that country?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). there is no precise figure available about the number of Bangladeshi nationals residing in Delhi. The detection and deportation of foreign nationals is a

continuous process. There are standing instructions to the State Governments and Union Territory Administrations in this behalf. Delhi Administration is taking strenuous efforts in detection and as and when the illegal migrants are detected, they are deported.

Illegal Bangladeshi Migrants

1855. SHRI M.V. CHANDRASEKHARA MURTHY:
SHRI V. SREENIVASA PRASAD:
DR. SUDHIR RAY:

Will the minister of HOME AFFAIRS be pleased to state:

(a) whether the presence of illegal Bangladeshi migrants have caused social and economic tensions;

(b) whether the Government have chalked out any plans for their deportation; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS THE MINISTER OF STATE IN THE